

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 591 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora Suspended Director of M/S Supertech Ltd. Vs. Union Bank of India & Anr.	Naushad Ahmed Khan

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Assistant Registrar